NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 16/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: CP/22/2017

NAME OF THE PETITIONER(S)

: N.N ABDUL AZEEZ & 3ORS

NAME OF THE RESPONDENT(S)

: ABU ESTATES PVT LTD & 7 ORS

UNDER SECTION

: 241/242

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

M. Rashan Holar

for Cibi Vichno

Respondents
For Retistions

H. Ray Al

For. T.K. Bhaskon Priyadarshini N Keerthi Krishne

Akhil Jain

ORDER

Counsel representing both the parties are present and submitted that the matter has been settled between the parties by way of a compromise. In this regard they have filed joint memo of compromise, signed by both the parties and their counsel, specifying the terms of settlement. The memo of compromise is taken on record. In view of the settlement entered into by both the parties, the matter is closed.

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K Anantha Padmanabha Swamy Member (Judicial)

bc